

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/95/2021 and IA(IBC)/1778/2023 in CP(IB) No.296/9/HDB/2020
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Bhagirathi Infrapower Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Dr. S.V. Rama Krishna for the Petitioner.
Ld. Counsel Ms. Kopal Sharaff for the Respondent.

At the request of the Counsel for the Respondent, **matter is adjourned to 29.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)